

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 122 OF 2015 &
IA NO. 194 OF 2015**

Dated: 23rd September, 2016

In the matter of :

Gail Gas Ltd.

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors.

...Respondent(s)

ORDER

The Court has not assembled today. As agreed by the parties, list the matter on **25.11.2016.**

Court Master

vg